

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order no.3992-092.F.1(3)/Gaz/2023, dated 12.01.2023, the following Committee is hereby re-constituted with immediate effect :-

Name of the Committee	Name of Judicial Officers	Designation
Review Sub-Committee to improve disposals and for expediting adjudication and Arrears Committee.	Sh. Deepak Garg, District Judge, Commercial Court (Central)	Chairperson
	Sh. Murari Prasad Singh, Judge, Family Court (Central)	Member
	Sh. Atul Krishna Agrawal, Addl. Sessions Judge (SFTC) (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 50425-445 /F.1(3)/Gaz/23

Dated, 06 JUL 2023

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (West), Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Sr. AO(J), Admn. Branch (I,II &III), Judicial Branch, General Branch, Accounts Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
5. The P.S./Reader to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi